

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 & IA NO. 969 OF 2017,
APPEAL NO. 22 OF 2018

Dated : 25th July, 2019

In the matter of :

APPEAL NO. 357 OF 2017 & IA NO. 969 OF 2017

Rosa Power Supply Company Ltd.	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission &Ors.	Respondent(s)

APPEAL NO. 22 OF 2018

Uttar Pradesh Power Corporation Ltd.	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **15.10.2019.**

Court Master/PS

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